

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION No. 2851  
TO BE ANSWERED ON 21.03.2022**

**Revitalising Infrastructure and Systems in Education**

2851 **Shri Komati Reddy Venkat Reddy:**  
**Shri Manne Srinivas Reddy:**

Will the Minister of *Education* be pleased to state:

- (a) the funds sanctioned, allocated and utilized under Revitalizing Infrastructure and Systems in Education (RISE), State-wise since 2015; and
- (b) the steps taken/being taken by the Government under RISE?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY EDUCATION  
(DR. SUBHAS SARKAR)**

(a) & (b): “Revitalising Infrastructure and Systems in Education (RISE) by 2022” was approved by Government of India on 4<sup>th</sup> July, 2018 by suitably extending/modifying the existing financing norms of Higher Education Financing Agency (HEFA) to accommodate the infrastructure needs and financial capability of several categories of institutions under higher education, school education and institutions under the Ministry of Health.

The Scheme is applicable for eligible Centrally Funded Higher Education Institutions (CFHEIs). The demands for funds/loans directly come from the Institutions and loan is sanctioned as per the Credit Policy of HEFA. Funds are released after execution of agreement between Institution and HEFA.

Progress of the projects is monitored through a dashboard/project monitoring system. HEFA Board quarterly reviews the progress of the project and suitably guides the institutions.

The details of funds sanctioned, allocated and utilized under Revitalizing Infrastructure and Systems in Education (RISE), State-wise since 2015 are given at **Annexure I**.

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**ANNEXURE REFERRED TO THE IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2851 TO BE ANSWERED ON 21.03.2022 ASKED BY SHRI KOMATI REDDY VENKAT REDDY AND SHRI MANNE SRINIVAS REDDY, HON'BLE MEMBERS OF PARLIAMENT REGARDING 'REVITALISING INFRASTRUCTURE AND SYSTEMS IN EDUCATION'**

(Rs. in Crore)

S. No.	State/UT	No. of institutes	Sanctioned Amount as on 30.06.2021	Funds Released Year Wise				Total Funds Released as on 28.02.2022	Total funds Utilized as per the physical progress report 31.12.2021
				F.Y 2018-19	F.Y 2019-20	F.Y 2020-21	F.Y 2021-22 Disbursement as on 28.02.2022		
1	ANDHRA PRADESH	7	2719.79	355.18	563.56	303.82	176	1398.56	1349.48
2	ARUNACHAL PRADESH	2	101.59			35	7	42	35
3	ASSAM	5	1151.23	105.8	180.23	93.34	57.14	436.51	424.06
4	BIHAR	4	1368.77	0.6	127.5	187.81	202.06	517.97	481.92
5	CHATTISGARH	3	1083.71	3.65	21.18	157.5	10.2	192.53	192.05
6	GOA	1	282.39	-	-	-	40	40	40
7	GUJARAT	2	374.3		34	77.12	107.35	218.47	208.54
8	HARYANA	2	621	282	177.12	63.3	20.43	542.85	521.77
9	HIMACHAL PRADESH	3	1254.37	202.2	333.53	207.93	97.39	841.05	840.62
10	JAMMU & KASHMIR	5	3330.97	50	38.26	68.51	135.96	292.73	264.35
11	JHARKHAND	5	1617.95	95	256.59	140.52	100.88	592.99	576.73
12	KARNATAKA	4	1500.28	18.2	120.94	105.07	77.9	322.11	274.51
13	KERALA	3	1435.16	93.06	79.83	133.99	25.33	332.21	329.56
14	MADHYA PRADESH	5	976.02	34.33	199.57	125.21	45.9	405.01	401
15	MAHARASHTRA	5	2358.18	177.99	519.49	197.82	103.85	999.15	968.41
16	MIZORAM	1	128.763	-	-	-	-	0	0
17	NAGALAND	1	70.22	-	-	-	-	0	0
18	NEW DELHI	7	2936.38	95.38	426.84	355.17	71.97	949.36	899.46
19	ODISHA	5	1395.73	79.08	47.09	156.96	160.55	443.68	426.17
20	PONDICHERRY	1	206.94	-	-	-	65.2	65.2	65.2
21	PUNJAB	6	1524.95	203.96	393.12	357.37	58.54	1012.99	905.97
22	RAJASTHAN	3	399.62	17.11	164.14	67.57	24.53	273.35	254.63
23	TAMIL NADU	3	738.84		111.84	183.65	181.1	476.59	432.16
24	TELANGANA	3	676.57	90.5	102.22	141.02	86.48	420.22	373.87
25	UTTAR PRADESH	7	2678.02	362.71	748.22	318.03	316.84	1745.8	1523.82
26	UTTARAKHAND	2	1183.64	117.24	103.91	61	68.47	350.63	248.59
27	WEST BENGAL	4	1189.99	151.01	345.92	140.25	60.04	697.22	675.48
	<b>TOTAL</b>	<b>99</b>	<b>33305.373</b>	<b>2535</b>	<b>5095.1</b>	<b>3677.96</b>	<b>2301.11</b>	<b>13609.18</b>	<b>12713.35</b>

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